

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 453 of 2021	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1100 of 2021	Mahesh Taneja Erstwhile Interim Resolution Professional of Bulland Buildtech Pvt. Ltd. Vs. Davendra Umrao & Anr.	Mahesh Taneja	
3.	Comp. App. (AT) (Ins) No. 01 of 2022	Worldview Tours Pvt. Ltd Vs. ----	Dr. Saif Mahmood	
4.	Comp. App. (AT) (Ins) No. 02 of 2022	RSH Agro Products Ltd. Vs. Punjab National Bank & Ors.	Praveen Jha	
5.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India With	G.A. Purusothaman	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
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7.	Comp. App. (AT) (Ins) No. 1047 of 2021	Stup Consultants Pvt. Ltd. Vs. Vardhman Ifradevelopers Pvt. ITd.	Krishna M. Menon	Prashant Katara
8.	Comp. App. (AT) (Ins) No. 1051 of 2021	Jalesh Kumar Grover Resolution Professional AKME Projects Ltd. Vs. Committee of Creditors of AKME Projects Ltd.	Abhishek Anand	
9.	Comp. App. (AT) (Ins) No. 1082 of 2021 (With Defects)	Punjab National Bank Vs. Animesh Mukhopadhyay	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP

For Hearing

10.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
11.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd. With	Aditya Bhat	Gagan Chhabra
12.	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	Ruhi Chhabra
13.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
14.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	CS Kunjal Dalal Pulkit Tare Mohit Kumar Bafna
15.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher- R2
16.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar

17.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
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By order of Hon'ble Chairperson
-sd/-
Registrar